[8 May, 2002]

RAJYA SABHA

Pending Energy Policy Statement

4452. SHRIMATI S.G. INDIRA: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether renewalable Energy policy Statement is pending since long;

- (b) if so, whether any decision has been taken in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) to (d) The Ministry of Non-Conventional Energy Sources had prepared a draft Renewable Energy Policy Statement for accelerated development of renewable sources of energy in the country. The draft of the Policy Statement has been submitted by the Ministry for further approvals. The approval has not yet been accorded.

Tapping of wind energy

4453. SHRI THANGA TAMIL SELVAN: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether actual tapping of wind energy is only 1080 MW whereas the potential is about 45,000 MW;

(b) if so, the reasons therefor; and

(C) the steps taken to harness this sector of energy?

THE MINISTER OF STATE OF THE NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) and (b) The gross wind power potential in the country has been estimated at about 45,000 MW. The technical potential, which can be tapped at present is, however, about 13,000 MW. A total wind power capacity of 1617 MW has so far been installed in the country. Wind power projects are mainly set up as commercial projects through private investments. The setting up of wind power capacity mainly depends on the availability of financing on attractive terms and a suitable policy for these projects in potential States.

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(c) 219 potential sites in 13 States/UTs have been identified for wind power projects. Fiscal and promotional incentives are available for commercial projects. Policies have been announced in most of the potential States for wheeling, banking and buy-back of electricity generated from wind power projects. Soft loans are also available from Indian Renewable Energy Development Agency (IREDA) for wind power projects.

Setting up of Bio-Mass Plants

4454. SHRI K.M. KHAN: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of bio-mass plants set up in the country uptil the 31st December, 2001 with State-wise break-up;

(b) the size of the plants and total capacity of power generation of these plants during the last three years;

(c) the subsidy component involved in setting up each of these plants;

(d) whether Government have undertaken any plan for popularisation of consumption of energy through bio-mass plants in the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) 67 bio-mass power/ cogeneration projects and 1765 bio-mass gasifire systems were installed upto 31st December, 2001. The State-wise break-up is given in the enclosed Statement, (*see* below)

(b) Bio-mass power/co-generation projects are grid connected and individual projects of upto 19 MW surplus power have been installed. Bio-mass gasifier systems of upto 500 KW unit size have been installed mainly in the stand-alone mode. A total capacity of 231 MW of bio-mass projects has been installed during the last three years.

(c) to (e) Various schemes are being implemented pertaining to biomass power generation, bagasse co-generation and bio-mass

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